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श्री राजा (ज-1)

Declaration of Assets and Liabilities

Year 2022-23

I, ANURADHAson/daughter/wife of MADAN RAJAKaged 37years, belonging to BIHAR VIDHAN SABHAservice and presently working as OFFICE ATTENDANT (DARBAN)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000	15,000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100000 (SBI B.P) 9,000 (SBI BVM)	30,000 (CANARA BANK)	—	—	—
(iii)	Bonds, Debentures and Shares in companies	829686260 - 261 (S Lakhs)	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	518377650 518377675 518377676 518377678 2.50 Lakhs	5157089 - 16 1 LAKH	515764446 2 LAKH	517346241 1 LAKH	—
(v)	Motor Vehicles (details of make, etc.)	BR01F D5992 2021	BR01B U0253 2010	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold + DI 100 Gm 450000% SILVER 25000 150000	Gold - Sp 23,500	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 chg 1 10 8/2 असता नवद्वारा 30000/	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI (CBV B)	2 LAKH
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	_____	_____
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_____	_____
	(f) Other dues, if any	_____	_____
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BFRPA8040P	ALSPR4789E
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_____	_____
	(iii) Sales Tax [Only in case of proprietary business]	_____	_____
	(iv) Property Tax	_____	_____

C. Personal Detail

GPF/CPF/PRAN No. :- 110155365399

Gender :- F (M/F)

Date of Birth :- 21 01 1986 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- DARBAN
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Anuradha

Name of Employee: ANURADHA

Designation: DARBAN

Department: CARE-TAKER-SECTION

Place: PATNA

Date: 06.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Anuradha